

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 50

CP 348/2018

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 26.10.2023

**NAME OF THE PARTIES: TRADING TECHNOLOGIES INDIA PVT
LTD & ORS**

Section 441 of the Companies Act, 2013

ORDER

CP 348/2018

- 1) None present for either side when the matter is called out.
- 2) Stand over to 21.11.2023, either for Appearance of the Petitioner or for passing dismissal order.
- 3) Registry is directed to issue Notice to the Petitioner clearly intimating the next date of hearing and to place on record Compliance Report well before the adjourned date.

4) It is to be noted that if the Petitioner doesn't appear on the next date of hearing, this Bench shall be left with no option except to dismiss the Petition for want of prosecution.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**